

DIVISION BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CONT. A. NO.04/2023 & IA NO.60/2024
IN CP (IB) 23/ALD/2017**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAMAN ISPAT PVT LTD
UNDER SECTION	10 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amitabh Agarwal, Adv. : *For the Applicant in Cont. A. No.04/2023*

Sh. Ram Chandra proxy for : *For the Respondent in Cont. A*
Sh. Pranjal Mehrotra, Adv. : *No.04/2023*

Sh. Anil Kumar, PCS : *For the Liquidator*

ORDER

CONT. A. NO.04/2023

- 1.** Ld. Counsel representing the Paschimanchal Vidyut Vitran Nigam Limited states that according to his instructions, the electricity connection has been restored to the applicant company and therefore, the present application has become infructuous.
- 2.** Ld. Counsel representing the applicant confirms that the electricity connection has been restored to the applicant company, hence, this contempt petition has become infructuous.
- 3.** In view of the joint statement made by the Ld. Counsels representing the parties, the contempt petition has become infructuous and accordingly disposed off.

IA No.60/2024

1. This is a XXIVth Progress Report filed on behalf of the Liquidator for the quarter ending on 31.12.2023. The same is taken on record, subject to just exceptions.
2. Accordingly, IA No.60/2024 stands disposed off.
3. Let the main CP be listed on 23rd February, 2024

-Sd-
(Ashish Verma)
Member (Technical)

5th February, 2024
Bipul Kumar Tiwari
(Stenographer)

-Sd-
(Praveen Gupta)
Member (Judicial)